

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI**

ORDER

The following posting/transfer is hereby made with immediate effect, as under :-

| Sl. No. | Name & Employee Code of the Official | From | To |
|---------|-----------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Sh. Kapil Solanki EC-82206472 | Ahlmad posted in the court of Ms. Himanshi Tyagi, MM, East District, Karkardooma Courts, Delhi | Ahlmad in the court of Sh. Ajay Garg, ADJ, East District, Karkardooma Courts, Delhi |
| 2. | Sh. Rajendra Kumar EC-13064 | JA posted in Nazarat Branch, East District, Karkardooma Courts, Delhi. | Ahlmad in the court of Ms. Himanshi Tyagi, MM, East District, Karkardooma Courts, Delhi. |
| 3. | Sh. Gurmeet Singh Sandhu EC-75907765 | Ahlmad in the court of Sh. Ajay Garg, ADJ, East District, Karkardooma Courts, Delhi | JA in Nazarat Branch, East District, Karkardooma Courts, Delhi |
| 4. | Ms. Babita Rawat EC-20516335 | JA/Reader cum Ahlmad posted in the court of Ms. Deepali Srivastava, MM, NI Act (Digital Court), East District, Karkardooma Courts, Delhi | JA/Assistant Ahlmad in the court of Ms. Saloni Singh, ACMM, East District, Karkardooma Courts, Delhi |
| 5. | Sh. Mohit EC-17285511 | JJA/Assistant Ahlmad posted in the court of Ms. Saloni Singh, ACMM, East District, Karkardooma Courts, Delhi | JJA/Reader cum Ahlmad in the court of Ms. Deepali Srivastava, MM, NI Act (Digital Court), East District, Karkardooma Courts, Delhi |
| 6. | Sh. Kamal Kant EC-66805624 | Ahlmad posted in the court of Ms. Deepali Sharma, ASJ, East District, Karkardooma Courts, Delhi | JA in Accounts Branch, East District, Karkardooma Courts, Delhi |
| 7. | Sh. Neel Kamal Kujur EC-16539284 | JJA posted in Accounts Branch, East District, Karkardooma Courts, Delhi | Ahlmad in the court of Ms. Deepali Sharma, ASJ, East District, Karkardooma Courts, Delhi |
| 8. | Sh. Rajeev Kumar EC-43218976 | Ahlmad posted in the court of Sh. Jitendra Pratap Singh, CMM, East District, Karkardooma Courts, Delhi | JA in Cash Branch, East District, Karkardooma Courts, Delhi |
| 9. | Sh. Satish Kumar EC-39886605 | JA posted in Accounts Branch, East District, Karkardooma Courts, Delhi | Ahlmad in the court of Sh. Jitendra Pratap Singh, CMM, East District, Karkardooma Courts, Delhi |
| 10. | Sh. Kuldeep Singh EC-56308268 | JA posted in Cash Branch, East District, Karkardooma Courts, Delhi | Office Pool, East District, Karkardooma Courts, Delhi |
| 11. | Sh. Sahil Jain EC-52836739 | Ahlmad in the court of Sh. Arvind Dev, MM, East District, Karkardooma Courts, Delhi. | JJA in Record Room (Criminal), East District, Karkardooma Courts, Delhi |
| 12. | Sh. Yogendra Pal Singh EC-84862298 | JA posted in Record Room (Criminal), East District, Karkardooma Courts, Delhi | Ahlmad in the court of Sh. Arvind Dev, MM, East District, Karkardooma Courts, Delhi. |

Ranvir Kumar
23/1/22

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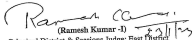
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|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|
| 13. | Sh. Ram Gopal Sharma EC-49664034 | Ahmad posted in the court of Ms. Shelly Arora, ASJ-05/ Electricity, East District, Karkardooma Courts, Delhi. | Assistant Ahmad in the court of Sh. Ravinder Singh, ASJ (POCSO), East District, Karkardooma Courts, Delhi. |
| 14. | Sh. Abhishek Kalkhandey EC-70615880 | Assistant Ahmad posted in the court of Sh. Ravinder Singh, ASJ (POCSO), East District, Karkardooma Courts, Delhi. | Ahmad in the court of Ms. Shelly Arora, ASJ-05/ Electricity, East District, Karkardooma Courts, Delhi. |

Notes- Sh. Amarjeet Singh, JA, EC-13038 is hereby directed to work in Evening Court No. 05, East District in addition to duty already assigned to him.

Sh. Yogendra Pal Singh, EC-84862298 is relieved from his duties in Evening Court No. 05, East District.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.


(Ramesh Kumar -I)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 617-628 /Admn.(East)/KKD/Delhi

Dated: 23/11/2023

Copy forwarded for information and necessary action to:

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The DDO, East District, Karkardooma Courts, Delhi.
3. The Officer Concerned.
4. The Administrative Officer (Judl./In-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
7. The Officials concerned.
8. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
9. Ld. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. PS to Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
12. The concerned file.


Principal District & Sessions Judge-East District
Karkardooma Courts, Delhi. 23/11/23